

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Dated, the 25<sup>th</sup> September, 2021.

No.HCM/1/96/BENCH/95740 It is hereby informed to all learned members of the Bar and litigants that Hon'ble Mr. Justice Kh. Nobin Singh will not be available for holding Court on Monday, the 27<sup>th</sup> September, 2021.

The cases already fixed for listing on the said date will be listed on the subsequent days.

By Orders etc.,

Sd/-

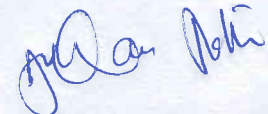
**(YUMKHAM ROTHER)  
REGISTRAR (JUDL.)**

Imphal, the 25<sup>th</sup> September, 2021

No.HCM/1/96/BENCH/95741-60

Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Registrar, Admin & Vigilance, High Court of Manipur.
3. The Govt. Advocate, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur. *For kind information and circulation to the learned members*
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. All the Assistant Registrars, High Court of Manipur/ The System Analyst, High Court of Manipur for uploading the same to the Official Website.
10. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
11. The P.S to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of m
14. The P.S to Registrar General, High Court of Manipur.
15. The P.S to Registrar (Judl), High Court of Manipur.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice.
20. Concerned File.



**(YUMKHAM ROTHER)  
REGISTRAR (JUDL.)**